

| 1 | 2 | 3 | 4 |
|------|--|----------------|-----------------------------------|
| 256. | 6 MMPTA Refinery at Haldia of M/s. The Chatterjee Group | January 1996 | Under final stage of examination. |
| 257. | Diesel Hydro desul phurisation (DHDS) at crude processing level of 4.6 MMPTA at Haldia Refinery of M/s. IOC. | May 1996 | -do- |
| 258. | 150 MW Gouripore TPS by M/s. Gouripore Power Co. | February 1996 | Additional information awaited. |
| 259. | Dye Intermediates unit at Haldia Midnapur of M/s. Betachem Ind. Ltd. | October 1996 | Under process. |
| 260. | Pig Iron complex at Kharagpur of M/s. Century Iron and Steel. | September 1996 | -do- |

Washerman Community of Andhra Pradesh

1576. SHRI S. RAMCHANDRA REDDY : Will the Minister of WELFARE be pleased to state :

(a) whether washerman of Andhra Pradesh have represented to include them in the list of Scheduled Castes/Scheduled Tribes; and

(b) if so, the action taken/proposed to be taken thereon?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) Yes, Sir.

(b) The matter is under consideration of the Government.

Minority Community Refugees

1577. COL. SONA RAM CHOUDHARY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government are contemplating deportation of some Minority Community Refugees migrated to districts of Jaisalmer and Barmer during 1965 and 1971 Indo-Pak wars;

(b) if so, the details thereof;

(c) whether these refugees have been given a fair chance to represent their cases as per citizenship Act 1956, before termination of their citizenship; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (d). Pak nationals, belonging to minority community in Pakistan, who come on valid travel documents with the intention to settle down permanently in India, are granted visa extensions liberally so as to enable them to pursue their cases for Indian citizenship.

List of SC/ST and OBCs

1578. SHRI P. NAMGYAL : Will the Minister of WELFARE be pleased to state :

(a) whether a comprehensive list of Scheduled Caste, Scheduled Tribe and other backward classes has been prepared by the Government in the light of the Mandal Commission report; and

(b) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) and (b). The Mandal Commission Report pertains to identification of Other Backward Classes only. A comprehensive Central list of OBCs has been prepared and notified in the Gazette of India. This includes the castes and communities which are common both to Mandal Commission Report and State lists. The details of the list are given in the Statement enclosed.

STATEMENT

| S.No. | Name of the State | No. of Castes Notified |
|-------|-------------------|------------------------|
| 1 | 2 | 3 |
| 1. | Andhra Pradesh | 93 |
| 2. | Assam | 24 |
| 3. | Bihar | 122 |
| 4. | Gujarat | 79 |
| 5. | Goa | 3 |
| 6. | Haryana | 60 |
| 7. | Himachal Pradesh | 48 |
| 8. | Karnataka | 169 |
| 9. | Madhya Pradesh | 59 |
| 10. | Maharashtra | 215 |
| 11. | Punjab | 64 |